



\$~1 to 34 & IPD matter

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ FAO(OS) (COMM) 185/2021 & CM APPL. 47427/2021

SONY MUSIC ENTERTAINMENT (INDIA) PVT. LTD...Appellant

versus

ENTERTAINMENT NETWORK

(INDIA) LIMITED & ORS.

.....Respondents

RFA 17/2021, CM Nos.1332/2021, 8563/2021 & 14132/2021

ENTERTAINMENT NETWORK INDIA LIMITED......Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LIMITED & ORS.

..... Respondents

RFA 18/2021, CM Nos1338/2021 & 1340/2021

DIGITAL RADIO MUMBAI

BROADCASTING LIMITED

..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LIMITED & ORS.

..... Respondents

RFA 19/2021, CM Nos.1348/2021 & 1350/2021

SOUTH ASIA FM LIMITED

..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LIMITED & ORS.

..... Respondents

RFA 20/2021, CM Nos.1500/2021 & 1502/2021

DB CORP LTD

..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LIMITED & ORS.

..... Respondents

RFA 25/2021, CM Nos.1884/2021 & 1886/2021

MUSIC BROADCAST LIMITED

..... Appellant

versus

TIPS INDUSTRIES LTD & ORS.

.... Respondents

FAO(OS) (COMM) 185/2021 & connected matters

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RFA 26/2021, CM Nos.1905/2021 & 1907/2021 RELIANCE BROADCAST NETWORK LIMITED ..... Appellant versus INDIAN PERFORMING RIGHT SOCIETY LIMITED & ANR. ..... Respondents RFA 29/2021, CM Nos.1943/2021 & 1945/2021 **NEXT RADIO LIMITED** ..... Appellant versus INDIAN PERFORMING RIGHT SOCIETY LIMITED &ORS. ..... Respondents RFA 30/2021, CM Nos.1988/2021 & 1990/2021 TV TODAY NETWORK LTD ..... Appellant versus INDIAN PERFORMING RIGHT SOCIETY LIMITED... Respondent RFA 32/2021, CM Nos.2090/2021 & 2092/2021 RAJASTHAN PATRIKA PRIVATE LIMITED ..... Appellant versus INDIAN PERFORMING RIGHT SOCIETY LIMITED & ORS. ..... Respondents RFA 49/2021, CM Nos.3169/2021 & 3173/2021

SUPER CASSETTES INDUSTRIES PRIVATE LIMITED. Appellant versus

RELIANCE BROADCAST NETWORK

LIMITED & ANR. ..... Respondents

RFA 50/2021, CM Nos.3229-31/2021

HT MEDIA LIMITED & ANR. ..... Appellants

versus

INDIAN PERFORMING RIGHT

SOCIETY LIMITED & ORS. ..... Respondents

RFA 77/2021, CM Nos.5274/2021 & 5277/2021

PHONOGRAPHIC PERFORMANCE LIMITED ..... Appellant

versus

MUSIC BROADCAST LIMITED & ORS. ..... Respondents

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RFA 129/2021

SAREGAMA INDIA LIMITED

.... Appellant

versus

ENTERTAINMENT NETWORK INDIA LIMITED ... Respondent

RFA 132/2021

SAREGAMA INDIA LIMITED ..... Appellant

versus

DIGITAL RADIO (MUMBAI)

BROADCASTING LIMITED ..... Respondent

RFA 133/2021

SAREGAMA INDIA LIMITED ..... Appellant

versus

SOUTH ASIA FM LIMITED ..... Respondent

RFA 134/2021

SAREGAMA INDIA LIMITED ..... Appellant

versus

MUSIC BROADCAST LIMITED ..... Respondent

RFA 135/2021

SAREGAMA INDIA LIMITED ..... Appellant

versus

DB CORP LIMITED ..... Respondent

RFA 136/2021

SAREGAMA INDIA LIMITED ..... Appellant

versus

HT MEDIA LIMITED & ANR. ..... Respondents

RFA 137/2021

SAREGAMA INDIA LIMITED ..... Appellant

versus

RAJASTHAN PATRIKA PRIVATE LIMITED ..... Respondent

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RFA 139/2021

SAREGAMA INDIA LIMITED ..... Appellant

versus

NEXT RADIO LIMITED ..... Respondent

RFA 153/2021 & CM APPL. 8617/2021

SONY MUSIC ENTERTAINMENT INDIA PVT. LTD.... Appellant

versus

ENTERTAINMENT NETWORK

(INDIA) LIMITED & ORS. ..... Respondents

RFA 238/2021, CM Nos.16758-59/2021 & 21235/2021

YASH RAJ FILMS PVT LTD ..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LTD AND ORS ..... Respondents

RFA 239/2021

YASH RAJ FIMLS PVT LTD ..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LIMITED AND ORS ..... Respondents

RFA 240/2021 & CM Nos.16771-72/2021

YASH RAJ FILMS PVT LTD ..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LTD AND ORS ..... Respondents

RFA 241/2021 & CM Nos.16719-20/2021

YASH RAJ FILMS PVT LTD ..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LTD AND ORS ..... Respondents

RFA 242/2021 & CM Nos.16709-10/2021

YASH RAJ FILMS PVT LTD ..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LIMTED AND ORS ..... Respondents

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RFA 243/2021 & CM Nos.16765-66/2021

YASH RAJ FILMS PVT LTD ..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LTD AND ORS ..... Respondents

RFA 244/2021 & CM Nos.16776-77/2021

YASH RAJ FILMS PVT LTD ..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LIMITED AND ORS ..... Respondents

RFA 245/2021 & CM Nos.16717-18/2021

YASH RAJ FILMS PVT LTD ..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LTD AND ORS ..... Respondents

RFA 246/2021 & CM Nos.16721-22/2021

YASH RAJ FILMS PVT LTD ..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LTD AND ORS ..... Respondents

RFA 247/2021 & CM Nos.16763-64/2021

YASH RAJ FILMS PVT LTD ..... Appellant

versus

INDIAN PERFORMING RIGHT

SOCIETY LIMITED AND ORS ..... Respondents

RFA(OS) 5/2021, CM Nos.1359/2021 & 13332-33/2021

THE INDIAN PERFORMING RIGHT SOCIETY LTD... Appellant

versus

ENTERTAINMENT NETWORK (INDIA) LTD ..... Respondent

RFA(OS) 6/2021, CM Nos.1362/2021 & 11688/2021

THE INDIAN PERFORMING RIGHT SOCIETY LTD... Appellant

versus

CRI EVENTS PRIVATE LIMITED & ORS.

..... Respondents

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## <u>CA (COMM.IPD-CR) 1/2021, I.A.Nos.11708/2021 & 11711-13/2021</u>

TIPS INDUSTRIES LTD.

..... Appellant

versus

ENTERTAINMENT NETWORK (INDIA) LTD. & ORS.

..... Respondents

**Present:** Mr Amit Jamsandekar, Mr Manu Krishnan, Mr Swanand Tarde and Mr Soorya Bala, Ads. Advs. for Sony.

Mr Harsh Kaushik, Mr Harsh Prakash and Ms Devangini Rai, Advs. for appellant in CA (COMM.IPD-CR) 1/2021.

Mr Neel Mason, Mr Uday Singh Chopra, Mr Saransh Saini and Mr Ujjawal Bhargava, Advs. for Eros International Films Pvt. Ltd. and Super Cassettes Industries Pvt. Ltd. in RFA 25/2021, RFA 26/2021, RFA 32/2021, RFA 238/2021, RFA 245/2021 and RFA 246/2021.

Mr Sagar Chandra, Mr Nikhil Chawla and Mr Ashutosh Ranga, Advs. for Music Broadcast Limited in RFA 25/2021.

Mr Himanshu Bagai, Mr Munish Mehra, Ms Deepshikha Sarkar and Ms Namrata Dubey, Advs. for Indian Performing Rights Society.

Mr Ankita Tiwari and Ms Gayatri Roy, Advs for Yashraj Films.

Ms Nishtha Chaturvedi, Advocate for appellant in RFA 246/2021.

Mr Abhishek Malhotra and Mr Harsh B. Buch, Advs. for appellant in RFA 17/2021, RFA 18/2021, RFA 19/2021, RFA 20/2021, RFA 26/2021, RFA 30/2021, RFA 32/2021, RFA 50/2021, RFA 116/2021.

Mr Ashish Verma and Mr Arnav Sanyal, Advs. for respondent in RFA(OS) 5/2021.

Mr Geetanjali Visvanathan, Adv. for R-6 in RFA 243/2021 & RFA 244/2021 and R-5 in RFA 50/2021 & RFA 29/2021..

Mr Harsh Kaushik, Mr Harsh Prakash and Ms Devangini Rai, Advs. for R-3 in RFA 77/2021, RFA 153/2021, RFA17/2021, RFA20/2021, R-1 in RFA 25/2021, R-3 in RFA 32/2021, R-4 in RFA 50/2021, R-3 in RFA 29/2021, R-4 in RFA 238/2021, R-5 in RFA 239/2021, R-4 in RFA 240/2021, R-4 in RFA 241/2021, R-5 in RFA 243/2021, R-5 in RFA 244/2021 and R-8 in RFA 245/2021.

Mr Harsh Kaushik, Mr S. S Ahluwalia, Advs. along with Mr Harsh Prakash, Ms Astha Pandey and Mr Mohit Bangwal, Advs. for R-4 i.e. Tips Industries Ltd. in FAO (OS) (COMM) 185/2021.

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Mr Ankur Sangal, Ms Sucheta Roy, Mr Shashwat Rakshit and Mr Shaurya Pandey, Advs. for PPL, Saregama.

Mr Waseem Shuaib Ahmed, Mr Sambhav Jain and Ms Ipshita Dutta, Advs. for R-4 in RFA 18/2021, R-6 in RFA 29/2021, R-6 in RFA 32/2021, R-6 in RFA 50/2021, R-5 in RFA 242/2021, R-7 in RFA 243/2021, R-7 in RFA 244/2021, R-6 in RFA 245/2021 & RFA 247/2021.

Mr Abhishek Malhotra and Mr Harsh B. Buch, Advs. for respondents in FAO (OS) (COMM) 185/2021, RFA 49/2021, RFA 129/2021, RFA 132/2021, RFA 133/2021, RFA 135/2021, RFA 136/2021, RFA 137/2021, RFA 139/2021, RFA 153/2021, RFA(OS) 5/2021, RFA(OS) 6/2021 and CA (COMM.IPD-CR) 1/2021 & R-2 in RFA 239/2021, RFA 240/2021, RFA 241/2021, RFA 240/2021, RFA243/2021, RFA 244/2021, RFA 245/2021, RFA 246/2021, RFA 247/2021.

Mr Sagar Chandra, Mr Nikhil Chawla and Mr Ashutosh Ranga, Advs. for R-2 in RFA 238/2021.

Mr Vaibhav Vutts, Ms Aamna Hasan and Ms Anupriya Shyam, Advs. for R-2 in RFA 25/2021, R-9 in RFA 30/2021 & R-5 in RFA 238/2021.

Mr Hardeep Singh Anand, Adv. for intervenor in RFA 17/2021.

## **CORAM:**

## HON'BLE MR JUSTICE RAJIV SHAKDHER HON'BLE MS JUSTICE TARA VITASTA GANJU

## ORDER

**%** 

12.07.2023

[Physical Court hearing/ Hybrid hearing (as per request)]

- 1. Hon'ble Division Bench has not assembled today.
- 2. List the above-captioned matters on 19.09.2023.

By Order

(COURT MASTER)

JULY 12, 2023 / tr

Click here to check corrigendum, if any

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